Annexure 7

Name of the corporate debtor: M/S. Heera Construction company Private limited.; Date of commencement of CIRP: 27-03-2019; List of creditors as on: 31-08-2019

| (Amount in ₹) | | | | | | | | | | | | | | | |
|---------------|--|---|--------------------|----------------------------|-------------------|-----------------------------|-------|--------------------------------------|------------------------------|---|-------------------------|-------------------------------|---------------------------------|--------------------------|-----------------|
| SI. No. | Details of Claimant | | | Details of Claims Received | | | | | | | Amount of contingent | Amount of any mutual dues, | Amount of claim not admitted | Amount of claim under | Remarks, if any |
| | Departme nt | Governm ent | Identification No. | Date of receipt | Amount Claimed | Amount of claim admitted | claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | claim | that may be set-off | | verification | |
| 1 | commissio ner, Central Tax & Central | Asst. commissio ner, Central Tax & Central Excise | - | | 1,78,14,29,824 | 79,32,46,314 | | Nil | No | No | Nil | Nil | 98,81,83,510 | 0 | Dues to Govt. |
| 2 | Corporati on | on | | | 3,63,227 | 3,63,227 | | Nil | No | No | Nil | Nil | - | 0 | Dues to Govt. |
| 3 | | Dy. Commissi oner of Income Tax (TDS) | | | 6,53,47,500 | 6,53,47,500 | | Nil | No | No | Nil | Nil | - | 0 | Dues to Govt. |
| 4 | ESI Corporati | ESI | | | 32,317 | 32,317 | | Nil | No | No | Nil | Nil | - | 0 | Dues to Govt. |
| 5 | Commissi oner, Works | Assistant Commissi oner, Works Contract | | | 98,98,54,597 | 98,98,54,597 | | Nil | No | No | Nil | Nil | - | 0 | Dues to Govt. |
| 6 | Commissi oner, Income | Assistant Commissi oner, Income Tax | | | 24,26,24,008 | 24,26,24,008 | | Nil | No | No | Nil | Nil | - | 0 | Dues to Govt. |
| | | | | | 3,07,96,51,473 | 2,09,14,67,963 | - | - | - | - | - | - | 98,81,83,510 | - | - |

List of operational creditors (Government Dues)